



2026:AHC:42727-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 2489 of 2026

Ramnaresh

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s) : Sandesh Niranjana, Shravan Kumar Yadav

Counsel for Respondent(s) : Ashutosh Pratap Singh, G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned AGA for the State, Shri Ashutosh Pratap Singh, learned counsel for the respondent no.4 and perused the record.
2. After some arguments, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned AGA for the State as well as learned counsel for the respondent no.4 has no objection to the aforesaid prayer.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn.

February 25, 2026

Nadim

(Achal Sachdev,J.) (Rajiv Gupta,J.)